

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS

RAJYA SABHA
STARRED QUESTION NO. 159
TO BE ANSWERED ON 1st AUGUST, 2022

Import and domestic production of crude oil

*159. SHRI JAWHAR SIRCAR:

Will the Minister of Petroleum and Natural Gas be pleased to state:

- (a) the annual import and domestic production of crude oil (in MT) over the last three years and the first quarter of this year;
- (b) the countries which have supplied the most crude to the country's imports, in terms of percentages over the last three years; and
- (c) the ways in which domestic production can be improved?

ANSWER

MINISTER OF PETROLEUM & NATURAL GAS
(SHRI HARDEEP SINGH PURI)

(a) to (c): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (c) of Rajya Sabha Starred Question No.159 asked by Shri Jawhar Sircar to be answered on 1st August, 2022 regarding “Import and domestic production of crude oil”.

(a): The import of crude oil in Metric Tonne (MT) over the last three years and the first quarter (Q1) of this year are:-

(in MT)

2019-20	2020-21	2021-22(P)	2022-23 (Q1) (P)
226954667	196460859	211979874	60280004

Source: Petroleum Planning & Analysis Cell;
P: Provisional

The domestic crude oil production (including Condensate) (in MT) over the last three years and the first quarter of this year are:-

(In MT)

2019-20	2020-21	2021-22(P)	2022-23 (Q1) (P)
30523326	29121349	28447697	7459220

Source: Petroleum Planning & Analysis Cell;
P: Provisional

(b) The countries which have supplied the most crude oil in terms of percentage over the last three years are Iraq, Saudi Arabia, United Arab Emirates, Nigeria and United States of America.

(c) Government has taken various steps/policy initiatives to increase the production of crude oil and petroleum, these *inter-alia* include:-

1. Long term Policy initiatives:

- i. Policy for Relaxations, Extensions and Clarifications under Production Sharing
- ii. Contract (PSC) regime for early monetization of hydrocarbon discoveries, 2014.
- iii. Discovered Small Field Policy, 2015.
- iv. Hydrocarbon Exploration and Licensing Policy, 2016.
- v. Policy for Extension of Production Sharing Contracts, 2016 and 2017.
- vi. Policy for early monetization of Coal Bed Methane 2017
- vii. Setting up of National Data Repository, 2017.
- viii. Appraisal of Un-appraised areas in Sedimentary Basins under National Seismic Programme, 2017
- ix. Re-assessment of Hydrocarbon Resources, 2017

- x. Policy framework to streamline the working of Production Sharing Contracts in Pre-NELP and NELP Blocks, 2018.
- xi. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas, 2018.
- xii. Policy framework for Exploration and exploitation of Coal Bed Methane (CBM) from areas under Coal Mining Lease allotted to Coal India Limited (CIL) and its subsidiaries 2018.
- xiii. Policy Framework for Exploration and Exploitation of Unconventional Hydrocarbons under Existing Production Sharing Contracts (PSCs) Coal Bed Methane (CBM) Contracts and Nomination Fields, 2018.
- xiv. Reforms in Hydrocarbon Exploration and Licensing Policy for enhancing domestic exploration and production of oil and gas 2019.
- xv. Natural Gas Marketing Reforms 2020.

2. Short and medium term initiatives:

- i. Early Monetization of Existing Discoveries.
- ii. Improving Recovery Factor through implementation of Improved Oil Recovery (IOR) and Enhanced Oil Recovery (EOR) techniques.
- iii. Revival of sick wells.
- iv. Infill drilling of wells.
- v. Renewal of Facilities and other infrastructure.
- vi. Monetization of small and marginal discoveries in onshore through service contract and outsourcing.
- vii. Redevelopment of existing matured fields and development of new fields/marginal fields.
- viii. Induction of suitable technologies on selective fields.
- ix. Implementation of Production Enhancement Contracts.
- x. Implementation of IOR/EOR techniques
